

FORM B**PUBLIC ANNOUNCEMENT**

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ELECTRONIC CONTROLS AND DISCHARGE SYSTEMS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Electronic Controls & Discharge Systems Private Limited
2.	Date of incorporation of corporate debtor	25 th September 2001
3.	Authority under which corporate debtor is incorporated / registered	ROC, Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31506KL2001PTC014967
5.	Address of the registered office and principal office (if any) of corporate debtor	VIII/91J, Manamthadam Vadavukode, Puthencruz P.O Ernakulam – 682 308 Kerala
6.	Date of closure of Insolvency Resolution Process	1 st March 2026
7.	Liquidation commencement date of Corporate Debtor	2 nd March 2026 (order received on 6 th March 2026)
8.	Name and registration number of the insolvency professional acting as Liquidator	Geetha Sridhar IBBI/IPA-002/IP-N00854/2019-20 / 12733
9.	Address and e-mail of the Liquidator, as registered with the Board	Block 3, 7 E Rani Meyammai Towers, MRC Nagar, Chennai 600 028. gs.gsconsultants@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Block 3, 7 E Rani Meyammai Towers, MRC Nagar, Chennai 600 028. ecdsliquidation@gmail.com
11.	Last date for submission of claims	5 th April 2026

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Liquidation of the **Electronic Controls and Discharge Systems Limited** on 2nd March 2026, order received on 6th March 2026.

The stakeholders of **Electronic Controls & Discharge Systems Limited**, are hereby called upon to submit their claims with proof on or before 5th April 2026 to the liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Geetha Sridhar

IBBI/IPA-002/IP-N00854/2019-20 / 12733

LIQUIDATOR in the matter of

Electronic Controls & Discharge Systems Private Limited,

Email id: ecdsliquidation@gmail.com

AFA validity: 31.12.2026, Mobile:9500071967

Place: Chennai

Date : 9th March 2026

